

OPEN COURT

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

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Allahabad : Dated this 3rd day of August, 1999

Original Application No. 1026 of 1998

District : Kanpur City

CORAM :-

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. S.K. Agrawal, J.M.

Manoj Kumar Chandra
S/o Shri Mahesh Chandra,
R/o 7/109, Swaroop Nagar,
Kanpur City.

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.... Applicant

Versus

1. Union of India, through
The Secretary to the Ministry of
Communication (Post) Dak Bhawan,
New Delhi-110001.
2. The Post Master General
Kanpur Region, Kanpur-208001.
3. The Asst. Superintendent of Post Offices,
(West) Kanpur City.

(Sri NB Singh, Advocate)

.... Respondents

Q R D E R (Oral)

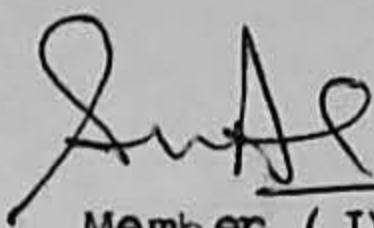
By Hon'ble Mr. S. Dayal, A.M.

This OA has been filed seeking a direction to the respondents to fill up the post of EDDM Siwan Tannary Sub Post Office, Kanpur (West) by calling names of eligible persons and consider the name of the applicant and those sponsored by the Employment Exchange and if the applicant is found within the zone of merit he may be selected and appointed on the post of EDDA Siwan Tannary Sub Post Office, Kanpur (West).

2. The respondents have filed a counter affidavit and short counter affidavit in this case. In the

counter affidavit they have mentioned that the applicant had filed an application for withdrawing his candidature for the post of EDDA Siwan Tannery Sub Post Office, Kanpur (West). A copy of the application of the applicant to this effect is annexed to the short counter affidavit filed by the respondents in which such a request has been made by the applicant. The applicant has, therefore, withdrawn his candidature for the post of EDDA Siwan Tannery Sub Post Office, Kanpur (West). Therefore, this OA is dismissed as having become infructuous.

3. The interim order operating in this case stands vacated. There shall be no order as to costs.



Member (J)



Member (A)

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